

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2332
TO BE ANSWERED ON 16.03.2022**

IMPROVING RAILWAY SECURITY

2332. SHRI SAUMITRA KHAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has recently conducted mock bomb blast drills at some major border area railway stations in the country;**
- (b) if so, the details and the outcome thereof;**
- (c) whether lack of coordination is reported from various agencies dealing with railway security;**
- (d) if so, the details thereof along with the steps taken to improve the security in the railway premises; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 2332 BY SHRI SAUMITRA KHAN TO BE ANSWERED IN LOK SABHA ON 16.03.2022 REGARDING IMPROVING RAILWAY SECURITY

(a) to (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, as such, State Governments are responsible for prevention, detection, registration and investigation of crime and maintaining law and order etc. on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security of passenger area and passengers and for matters connected therewith. Close liaison is maintained by the Railways with the State Police/GRP authorities, Central & State Intelligence agencies and civil authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains.

Conducting mock bomb blasts drills at major & sensitive railway stations including major border area railway stations by the Security agencies is a continuous and routine process. All mock drills have been conducted successfully with full coordination with sister agencies to check their preparedness. A debriefing session is organized after completion of the mock drill wherein all the participants belonging to all agencies are explained their role in mock drill in detail. The good work as well as shortcomings of various stakeholders are outlined so as to finetune the coordination among various agencies to improve collective response in case of any eventuality.

Besides, the following steps are also being taken by the Railways in coordination with GRP/Civil Police for safety and security of passengers in trains and at stations:-

- 1. On vulnerable and identified routes/sections, trains are escorted by Railway Protection Force in addition to trains escorted by Government Railway Police of different States daily.**

- 2. Railway Help Line number 139 is operational (24x7) over Indian Railways for security related assistance to passengers in distress.**
- 3. Drives are conducted from time to time against the entry of unauthorized persons in trains and railway premises.**
- 4. Frequent announcements are made through Public Address System to educate passengers to take precautions and intimate about suspects/suspected articles or activities to the Police or concerned railway employee.**
- 5. Surveillance is kept through CCTV cameras, provided at about 843 Railway stations for enhancing security of passengers.**
- 6. Crime Intelligence Branch (CIB) and Special Intelligence Branch (SIB) of RPF keep regular watch and collect intelligence from time to time about active criminals/suspected persons.**
- 7. Anti Sabotage checks are undertaken with sniffer dogs at all major railway stations and in trains.**
- 8. Use of Hand Held Metal Detectors (HHMD)/ Door Frame Metal Detectors (DFMD) for frisking of passengers and Baggage Scanners for checking of luggage at major stations.**
- 9. Quick Response Teams (QRTs) are stationed at major stations to avoid any unusual happening.**
- 10. Through various social media platforms viz. twitter, facebook etc., Railways are in regular touch with passengers to enhance security of passengers and to address their security concern.**
- 11. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.**
